

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/169/ (IB)/2017
NAME OF THE PETITIONER(S) : S. SREKANTH
NAME OF THE RESPONDENT(S) : TITANIUM TANTALUM PRODUCTS LTD
UNDER SECTION : 433 (e)(f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|--------------------|
| | | REPRESENTATION BY WHOM | |
| | | <i>petitioner</i> | <i>R. SREKANTH</i> |

ORDER

Counsel for petitioner present and submitted that the matter has been settled and file memo for withdrawing the petition. His prayer is allowed. The memo is taken on record. The petition is dismissed as withdrawn. The file may be consigned to record after due completion.

Ch. Md. Sharief Tariq
(Ch. Md. Sharief Tariq)
Member (Judicial)

K. Anantha Padmanabha Swamy
(K. Anantha Padmanabha Swamy)
Member (Judicial)

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